

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2777
ANSWERED ON:06.08.2015
Auction of Coal Blocks
Rajoria Dr. Manoj

Will the Minister of COAL be pleased to state:

- (a) whether some of the coal blocks have been allocated to Coal India Limited (CIL) out of the coal blocks of which auction had been cancelled;
- (b) if so, the details thereof;
- (c) whether coal is being produced in these coal blocks;
- (d) if so, the details thereof; and
- (e) the estimate of the coal to be produced by CIL during the current year?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b): None of the coal blocks which could not be auctioned successfully have been allocated to Coal India Limited (CIL). However, the Government has appointed the Chairman, CIL as Designated Custodian in respect of 7 coal mines namely Marki Mangli-I, Marki Mangli-II, Namchik Namphuk, Gare Palma IV/1, Gotitoria (East), Gotitoria (West) & Parbatpur Central included in Schedule II of the Coal Mines (Special Provisions) Act, 2015 which could not be auctioned successfully. In addition, Chairman, CIL has been appointed as Custodian for Gare Palma IV/2& IV/3 coal mines in pursuance to the interim order of Hon'ble High Court of Delhi.

(c) to (e): The information is being collected and will be laid on the Table of the House.
